

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00045/2019
in OA No.180/01037/2017

Friday, this the 27th day of September, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

M.K.Sadasivan Pillai, aged 72 years,
S/o Krishna Pillai,
Assistant Superintendent of Post Offices (Retired),
RMS, 'E.K.' Division.
Residing at Prasanthi House,
Panangad P.O., Panangad-682 506. Petitioner

(Advocate: M/s Varkey & Martin)

versus

1. Ms.Aruna Sundararajan
Secretary to Govt of India
Ministry of Communication and Information Technology
New Delhi-110 001.

2. Narasimha Naik
Superintendent of Post Offices
RMS., 'EK' Division,
Kochi-682 011. Respondents

(Advocate: Mr.C.P.Ravi Kumar, ACGSC)

The CP(C) having been taken up on 27th September, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

In view of the stay obtained in OP (CAT) No.187/2019, this CP(C) is closed and notices discharged with liberty to the petitioner to revive the CP(C), if need arises.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexure filed by the petitioner

Annexure P1: Copy of the order in OA No.1037 of 2017 dated 29.10.2018 passed by this Tribunal.